## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 185/16	IA 100/17 in TP 74/17	For compliance of objections	433( e)/ 433(f)	Chem Trend Chemi cals Co. Pvt Ltd Vs Falcon Tyres Ltd	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
YATHISH S	PETITIONER	11:5	
Ph: 77606 34381	,	de	

## ORDER

No representation for Petitioner. Since IRP was appointed for Respondent/Corporate Debtor/Falcon Tyres Ltd., and order of moratorium was passed. This Tribunal cannot proceed further in the matter. List it on 03/01/2018.

Member (T)

Member (J)